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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/ BB/17	-	Admission	Rule-6 of IB	Innvolution Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1 Uday Shankar Assts Operational Creditor Ashok Mishra  
9482848179 .

Counsel for petitioner is present. Counsel for respondent is also present. Again counsel for respondent requested time to file objection. At request time extended till 04.10.2017. No further adjournment will be given.

Respondent's counsel is directed to serve copy of objections within 10 days before the date of hearing.

List it on 04.10.2017.

  
MEMBER (J)

  
MEMBER (T)